

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 2890/17/20]
- (ii) (a) Annual Report and Accounts of the National Centre for Cold-Chain Development, New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 2891/17/20]

Notifications of the Ministry of Rural Development

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Sadhvi Niranjana Jyoti, I lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Rural Development (Department of Rural Development), under sub-section (2) of Section 29 of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005:—
 - (1) S.O. 2198 (E), dated the 3rd July, 2020, regarding amendments to Schedule I of the said Act, to substitute certain entries in paragraph 4, in sub-paragraph 1, in item (IV), for sub-item (i) of the said schedule.
 - (2) S.O. 2309 (E), dated the 13th July, 2020, regarding amendments to Schedule II of the said Act, to substitute certain entries in paragraph 27 of the said schedule. [Placed in Library. *See* No. L.T. 2892/17/20]

I Notifications of the Ministry of Finance

II Report and Accounts (2019-20) of LIC, Mumbai and related papers

III Liquidator's Report w.r.t. IIBI Limited, Kolkata, for different periods and related papers

IV Statement (2019-20) of the Market Borrowings by Central Government

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Anurag Singh Thakur, I lay on the Table: —